

**GOVERNMENT OF INDIA**  
**MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY**  
**RAJYA SABHA**  
**QUESTION NO 19.11.2009**  
**ANSWERED ON**  
**PER SECOND CALL CHARGING .**

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Shri Tariq Anwar

Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

- (a) whether it is a fact that some mobile company operators are charging bill on per second usage;
- (b) if so, the names of these companies;
- (c) whether there is any plan to start this in MTNL and BSNL also; and
- (d) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) Yes, Sir.
- (b) M/s. Reliance Communications Ltd., M/s. Tata Teleservices Ltd., M/s. Aircel, M/s. Vodafone, M/s. Bharti Airtel Ltd. M/s. Idea Cellular Ltd., M/s. Reliance Telecom Ltd., M/s. Sistema Shyam Teleservices Ltd., M/s. Loop Mobile (India) Ltd. and M/s. Bharat Sanchar Nigam Limited (BSNL) have reported some tariff plans based on Per Second Billing system to Telecom Regulatory Authority of India (TRAI).
- (c) & (d) M/s. MTNL has neither implemented nor has any plan at present to implement tariff based on per second billing system. As per the Telecom Tariff Order issued by TRAI, mobile operators have flexibility to determine the tariff for different users and tariff based on Per Second Billing system is not mandatory.